

FORM A**PUBLIC ANNOUNCEMENT**

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF **CLICKONTRIP INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of The Corporate Debtor	Clickontrip India Private Limited
2	Date of Incorporation of Corporate Debtor	18/05/2009
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies (ROC), N.C.T. of New Delhi and Haryana
4	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U63040DL2009PTC190366
5	Address of The Registered Office And Principal Office (If Any) of Corporate Debtor	Shop No. 3644/2, F/F, Maruti Market, GaliLohe Wali, Chawari Bazar, Delhi 110006
6	Insolvency Commencement Date in respect of Corporate Debtor	25-07-2023 (Order received on 25-07-2023)
7	Estimated Date Of Closure of Insolvency Resolution Process	21-01-2024
8	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Bhim Sain Goyal IBBI/IPA-002/IP-N00726/2018- 2019/12216
9	Address And E-Mail of The Interim Resolution Professional, as Registered with the Board	109-B, Pocket-F, Mayur Vihar-II, Delhi - 110091 bsgoyal1@gmail.com
10	Address and E-Mail to be used for Correspondence with the Interim Resolution Professional, if different from those given at S.No.9.	M-215, Rear Ground Floor, Greater Kailash-II, New Delhi- 110048 cirpclickontrip@gmail.com
11	Last Date For Submission of Claims	08-08-2023
12	Classes of Creditors, if any, under Clause (b) of Sub-Section (6A) of Section 21, ascertained by the	NA



	Interim Resolution Professional	
13	Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a Class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, has ordered the commencement of a corporate insolvency resolution process of the **Clickontrip India Private Limited** vide order dated 25/07/2023, in Company Petition No. IB-786/PB/2022.

The creditors of Clickontrip India Private Limited are hereby called upon to submit their claims with proof on or before 08/08/2023 to the interim resolution professional at the address mentioned against entry No. 10 only.

The Financial Creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims.

- Form B- for claims by Operational Creditors (except Workmen and employees),
- Form C- for Claims by Financial Creditors,
- Form D- for Claims by a workman and employee,
- Form E- for Claims by authorized Representative of workmen and employees,
- Form-F- for Claims by creditors other than financial creditors and operational creditors.

In order to get the copy of form, you may download the above mentioned forms from the website www.ibbi.gov.in as prescribed under Insolvency and Bankruptcy Board of India (Insolvency Resolution process for corporate persons) Regulation, 2016.

Submission of false or misleading proofs of claim shall attract penalties. All claimants are advised to invariably mention their PAN, email id and phone number in the claim forms.

Date: 26/07/2023
Place: New Delhi

(Bhim Sain Goyal)
Interim Resolution Professional
Regn. No. IBBI/IPA002/IPN000726/2018-19/12216



BEFORE DEBTS RECOVERY TRIBUNAL, LUCKNOW

(Area of Jurisdiction - Part of Uttar Pradesh)
600/1, University Road, Near Hanuman Setu Temple, Lucknow-226007
DRC No. 57/2022
NOTICE UNDER RULE-2 OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH SECTION-29 OF RDDB & FIAC, 1993

CANARA BANK
VERSUS
M/s TOMAR FURNITURE AND ANOTHER
1. M/s Tomar Furniture through its proprietor Abdul Wahid, R/o-Near Dr. Chauhan Shop, Main Gejra Road, Bhangel, Begumpura, Noida, District-Gautam Budh Nagar

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Table with 2 columns: Item No. and Description. Includes details of Clickontrip India Private Limited, name of debtor, date of incorporation, and registered office address.

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench, has ordered the commencement of a corporate insolvency resolution process of the Clickontrip India Private Limited vide order dated 25/07/2023.

SANGAL PAPERS LIMITED (CIN- L21015UP1980PLC005138)

REGD. OFFICE: VILL BHAINSA, 22KM STONE, MEERUT- MAWANA ROAD, MAWANA, UP-250 401, PHONE: 01233-271515, 271137.

NOTICE TO THE MEMBERS FOR UPDATE OF E-MAIL ADDRESS

Pursuant to General Circular Nos. 14/2020, 17/2020, 20/2020, 02/2021, 19/2021, 21/2021 and 02/2022 dated April 8, 2020, April 13, 2020, May 5, 2020, January 13, 2021, December 08, 2021, December 14, 2021 and May 05, 2022 respectively issued by the Ministry of Corporate Affairs ('MCA') (collectively referred to as 'MCA Circulars') and Circular Nos. SEBI/HO/CFD/ CMD 1/CIR/P/2020/79, SEBI/HO/CFD/CMD2/CIR/P/2021/11 and SEBI/ HODDHS/P/ CIR/2022/0062 dated May 12, 2020, January 15, 2021 and May 13, 2022, General Circular No. 10/2022 and General Circular No. 11/2022, dated 28.12.2022 respectively issued by the Securities and Exchange Board of India (collectively referred to as 'SEBI Circulars'), holding of the Annual General Meeting ('AGM') through VC/OAVM, without the physical presence of the Members, is permitted. In compliance with the provisions of the Companies Act, 2013 ('the Act'), SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended ('the Listing Regulations'), MCA Circulars and SEBI Circulars, the upcoming 43rd AGM of the Company will be held on Thursday, 24th Day of August, 2023.

Physical Holding: Send a request to RTA of the Company i.e. MAS Services Limited at T-34, 2nd Floor, Okhla Industrial Area Phase-II, New Delhi - 110020 in duly filled Form No. ISR-1, which can be downloaded from the website of the Company at www.sangalpapers.com under Investor tab > Financial as well as RTA's website i.e. www.masserv.com under download tab. You can also send the Form No. ISR-1 with digital signature to RTA's email id investor@masserv.com under copy marked to company at sangalinvestors1980@gmail.com

Demat Holding: Please contact your DP and register your email address and bank account details as per the process advised by DP.
E-voting Information: The Company will provide its shareholders facility of remote e-voting through electronic voting services arranged by NSDL. Electronic voting shall also be made available to the shareholders participating in the AGM. Details regarding the same will be provided in the Notice of the AGM and will also be made available on the Company's website viz. www.sangalpapers.com

"IMPORTANT"

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Canara Bank Logo and Name: केनरा बैंक भारत सरकार का उपक्रम Canara Bank A Government of India Undertaking

E-AUCTION SALE OF PROPERTIES on 28-08-2023 Last date of EMD : 25-08-2023

ASSET RECOVERY MANAGEMENT (ARM) II BRANCH, A-27, 1ST FLOOR, HAUZ KHAS, NEW DELHI-110016. Email : cb3038@canarabank.com

E-AUCTION SALE NOTICE

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable / immovable property mortgaged/hypothecated charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of the Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 28-08-2023 from 12:30 PM to 01.30 PM through E-Auction under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in M/s Canbank Computer Services Ltd., J P ROYALE, 1st Floor, # 218, 2nd Main, Sampige Road, (Near 14th Cross) Malleswaram, BANGALORE- 560003 - website - https://indianbankseuction.com Contact person Mr Pratap Kanjilal / Mr. D.D. Pakhare - MOB: 9832952602/8898418010/9480691777 Land Line 080-23469665 email: ccseleuction@gmail.com or eaction@ccsl.co.in or Canara Bank's website www.canarabank.com

EMD amount of 10% of the Reserve Price is to be deposited by way of Demand draft in favour of Authorized Officer, Canara Bank, or shall be deposited through RTGS/NEFT/Fund Transfer to credit of A/C Name - SL.OL.RTGS.NEFT.PMT.ENS.0, A/c No 209272434 IFSC Code: CNRB0003038 on or before 25-08-2023 upto 05:00 P.M.

Table with 5 columns: Sr. No., Borrower / Guarantors / Mortgagee Name & Address, Details of movable / immovable property and status of possession, Total Dues, and Reserve Price (Rs) b. EMD (Rs) c. Incremental Bid (Rs) d. Date of E-Auction. Includes details for MIS Jassi & Co, Mis N K Knitwear, Mis Narendra Kumar Verma, Mis Jyoti Trading, Mis Rameshwari Organic Farming, Mis Shree Ram Enterprises, Mis Shree Mahabir Infrastructure, Mis Ramesh Chand, Mis JKAK Industries, and Mis Airon Steel Proprietor.

Intending bidders may contact SH.ABDHESH KUMAR, Mobile No.9990131310, Mr. Manish Kumar Lohia Mobile No. 9821096386 and SMT AKANSHA DP Mobile No 8826933887, Canara Bank, ARM II Branch, E-mail id-cb3038@canarabank.com during office hours on any working day for other details and inspection of properties.

Date : 26-07-2023, Place : New Delhi Authorised Officer, Canara Bank

Canara Bank Logo and Name: केनरा बैंक भारत सरकार का उपक्रम Canara Bank A Government of India Undertaking

E-AUCTION SALE OF PROPERTIES on 14-08-2023 Last date of EMD : 11-08-2023

ASSET RECOVERY MANAGEMENT (ARM) II BRANCH, A-27, 1ST FLOOR, HAUZ KHAS, NEW DELHI-110016. Email : cb3038@canarabank.com

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Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described movable / immovable property mortgaged/hypothecated charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of the Canara Bank, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 14-08-2023 from 12:30 PM to 01.30 PM through E-Auction under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in M/s Canbank Computer Services Ltd., J P ROYALE, 1st Floor, # 218, 2nd Main, Sampige Road, (Near 14th Cross) Malleswaram, BANGALORE- 560003 - website - https://indianbankseuction.com Contact person Mr Pratap Kanjilal / Mr. D.D. Pakhare - MOB: 9832952602/8898418010/9480691777 Land Line 080-23469665 email: ccseleuction@gmail.com or eaction@ccsl.co.in or Canara Bank's website www.canarabank.com

EMD amount of 10% of the Reserve Price is to be deposited by way of Demand draft in favour of Authorized Officer, Canara Bank, or shall be deposited through RTGS/NEFT/Fund Transfer to credit of A/C Name - SL.OL.RTGS.NEFT.PMT.ENS.0, A/c No 209272434 IFSC Code: CNRB0003038 on or before 11-08-2023 upto 05:00 P.M.

Table with 5 columns: Sr. No., Borrower / Guarantors / Mortgagee Name & Address, Details of movable / immovable property and status of possession, Total Dues, and Reserve Price (Rs) b. EMD (Rs) c. Incremental Bid (Rs) d. Date of E-Auction. Includes details for Mis Airon Steel Proprietor, Mis Eco Polyfibres Pvt Ltd., and Mis Swatik Life Science P Ltd.

Intending bidders may contact SH. SANJAY DUTTA SHUKLA, Mobile No: 9015045010, SH. ABDHESH KUMAR, Mobile No.9990131310 and SH. AKANSHA DP, Mobile No 9368970806, Canara Bank, ARM II Branch, E-mail id-cb3038@canarabank.com during office hours on any working day for other details and inspection of properties.

Date : 26-07-2023, Place : New Delhi Authorised Officer, Canara Bank

